

संचार मंत्रालय में राज्य मंत्री (श्री निरिधर गोमांगो): (क) इलाहाबाद में 152 सार्वजनिक टेलीफोन हैं, ये सभी नगर निगम के अन्तर्गत आते हैं।

(ख) नए खोले गए सार्वजनिक टेलीफोनों की संख्या नीचे दी गई है :-

1986-87 . . . . . 16

1987-88 . . . . . 11

चालू वर्ष के दौरान . . . . . 2

सार्वजनिक टेलीफोन 12/16, मयूर रोड, इलाहाबाद और 591, मुमफोर्ड गंज, इलाहाबाद में खोले गए हैं।

(ग) निम्नलिखित स्थानों पर 4 नए सार्वजनिक टेलीफोन खोलने का प्रस्ताव बनाया गया है :-

1. सारागंज रेलवे स्टेशन
2. प्रयाग घाट रेलवे स्टेशन
3. प्रयाग रेलवे स्टेशन, और
4. सूबेदारगंज रेलवे स्टेशन।

#### Import of oil rigs

2921. SHRI SURENDRA SINGH THAKUR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government have been importing oil rigs from foreign countries;

(fo) if so, what are the details of such imports for the last three years; and

(c) what steps have been taken to manufacture of oil rigs indigenously?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT):

(a) Yes, Sir.

(b) ONGC have imported 13 land rigs from companies in USA, USSR and Romania during the last three years.

(c) Facilities for manufacturing land rigs have been developed at BHEL, Hyderabad and for offshore rigs at Maza-gon Dacks Ltd., Bombay and Hindustan Shipyards Ltd., Vizag.

#### Diversification in Business by the Peerless General Finance and Investment Company

2922. SHRIMATI BIJOYA CHAKRAVARTY: Will the Minister of INDUSTRY be pleased to state;

(a) whether it is a fact that the management of the Peerless General Finance and Investment Company is trying to close its main and original business of small savings and diversify into various fields in the name of efficient management;

(b) if so, what are the fields in which the company is trying to make a dent;

(c) whether the company has sought permission from the Government to do so and whether the permission has been granted; and

(d) whether Government are aware that the company has neither the experience nor the expertise to start a venture in new areas?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM):

(a) to (d) Necessary information is being collected and will be laid on the Table of the House.

#### Indo-Soviet Joint venture to manufacture automobiles

2923. SHRI SHIV PRATAP MISHRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that an Indo-Soviet joint venture is proposed to be set up in India to manufacture automobiles and for developing transport facilities; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM): (a) and (b) M/s. Asian Vehicle Industries Ltd, have applied for industrial licence and financial and technical collaboration with M/s. V/O Auto-export Moscow for the manufacture of passenger cars in units to be set up both in Domestic Tariff Area as well as in Export Processing Zone. The proposal envisages equity participation by the Soviet Collaborators upto 30 per cent.

**Permission to sick companies to sell surplus land**

2924. SHRI SHIV PRATAP MISHRA: Will the Minister of INDUSTRY be pleased to state;

(a) whether it is a fact that the Board of Industrial Finance and Reconstruction has recommended to Government to permit sick companies to sell surplus land with them; and

(b) if so, what is the reaction of Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM): (a) and (b) The authority to grant permission for sale of surplus land is the concerned State Government and as such BIFR making a recommendation in this regard to the Central Government does not arise. The Board has been urging the State Governments to formulate policy packages including for sale of surplus land for rehabilitation of sick industrial units.

**Interest of foreign countries to import two wheeler scooters and Motor. cycles from India**

2925. SHRI SHIV PRATAP MISHRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a number of countries have shown interest in the import of two wheeler scooters and motor cycles from India;

(b) if so, what are the details thereof; and

(c) what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM): (a) and (b) The exports of two wheelers including scooters and motor-cycles have risen from Rs. 2.88 crores in the year 1985-86 to Rs. 7 crores during 1987-88 as per the provisional estimates of Engineering Export Promotion Council. Exports of these vehicles have been to various countries such as Japan, Nepal, Singapore, Australia, Sweden, U.K., Holland, Newsea-land, Belgium, West Germany, Tanzania, Oman, Doha, Costa Rica, Egypt, Dubai, Sudan, Bangladesh, Ivory Coast, Mauritius, Hongkong, Nicaragua,, Turkey and Switzerland.

(o) Government has been encouraging the two wheeler manufacturers in the country for establishing new overseas mar-ekts for exports of the vehicles.

**Agencies entrusted for fresh drilling in Krishna-Godavari Basin**

2926. PROF. C. LAKSHMANNA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the answer to Starred Question 400 given in the Rajya Sabha on the 29th August, 1988 and state;

(a) what are the agencies which have been entrusted with the task of fresh drilling in Krishna-Godavari basins- and

(b) whether the output through earlier drilling has been put for the commercial use?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) ONGC is carrying out exploratory drilling in Krialuia-Gouuvvari basin. Some foreign oil companies are also expected to start exploratory drilling in this basin in 1989.